

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1211/98

New Delhi this the 16th day of May, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (B)

Hon'ble Mr. V.K. Majotra, Member (A)

Shri Lala Ram Harit
S/o Shri Balwant Singh
Assistant Engineer (Electrical)
E.C.D-6 C.P.W.D.,
Pushp Bhawan, New Delhi.

...Applicant

(By Advocate: Shri B.S. Mainee)

Versus

Union of India : through

1. The Secretary
Ministry of Urban Development
Nirman Bhawan, New Delhi.
2. The Director General of Works
C.P.W.D., Nirman Bhawan
New Delhi.
3. The Chief Engineer (Electrical) II
C.P.W.D., Vidyut Bhawan,
New Delhi.
4. The Superintending Engineer (Elect.)
Delhi Central Electrical Circle No. III
C.P.W.D. I.P. Bhawan
New Delhi.
5. The Executive Engineer (Elect.)
E.C.D. No. 6, C.P.W.D.
Pushp Bhawan, New Delhi.

...Respondents

(By Advocate: Shri K.C.D. Gangwani)

ORDER (Oral)

Smt. Lakshmi Swaminathan, Member (J)

Shri B.S. Mainee, learned counsel for the applicant
seeks permission to withdraw the O.A. as he states that
he has no further instructions from his client.

In view of the above facts, the O.A. is disposed
of as withdrawn. No order as to costs.

V.K. Majotra

(V.K. Majotra)
Member (A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Member (J)